

(c) if no progress has been made, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) No. Sir.

(b) and (c) Do not arise.

Grant of extension to class I officer^ in the Ministry of External Affairs

2869. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of EXTERNAL AFFAIRS be phased to Btate:

(a) the number of Class I Officers in his Ministry/Department, who are (i) given extension beyond the age of superannuation and (ii) re-employed after retirement on reaching superannuation; and

(b) the reasons for making exceptions in particular case (s), if any?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) 12 Group 'A' (Class I) Officers are at present on extension. 2 Group 'A' (Class I) Officers are on re-employment currently.

(b) On the basis of functional requirements which is subject to periodical review, a minimum number of officers have been given extension or have been re-employed. In accordance with the Prime Minister's directive, all cases of extension and re-employment were reviewed in February-March, 1983.

Class I officers in the Ministry of Education and Culture

2870. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) the number of Class I Officers in the Ministry/Department of Education who are:

(i) given extension beyond the age of superannuation;

(ii) re-employed after retirement on reaching superannuation; and

(iii) have completed their tenure in Dalhi with the Central Government;

(b) whether service, of these Officers are being dispensed with o whether they have been reverted K their respective State Governments as the case may be in accordance with Government's latest policy; and

(c) the reasons for making excep tions in particular case (s) if any?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) None.

(b) and (c) Do not arise.

Central assistance for Vizhinjam fishing' harbour

2871. SHRI M. M. JACOB: Will the Minister of AGRICULTURE be pleased to state:

(a) whether full central assistance is given for construction of major fishing harbours in the country;

(b) whether assistance has been given to Vizhinjam fishing harbour in Kerala; and

(c) if not, the steps Government propose to take to help construction of Vizhinjam fishing harbour?

THE MINISTER OF AGRICULTURE <RAO BIRENDRA SINGH>: (a) Under the present pattern of Central assistance, full central assistance is provided only for the construction of those fishing harbours which are located at the Ports managed by Port Trusts under the Central Government.

(b) Government of India had sanctioned about Rs. 173 lakhs in 1968

for the construction of the Stage-I of the harbour at Vizhinjam.

(c) The proposal in respect of construction of stages II and III of the Vizhinjam Fishing Harbour has been processed for obtaining an investment decision.

Development of minor ports

2872. SHRI MURLIDHAR CHAN DRAKANT BHANDARE: Will the Minister of SHIPPING AND TRANS PORT be pleased to state:

(a) whether Government have formulated any plan for the development of minor ports; and

(b) if so, what are the names of the minor ports which are likely to be developed under this Plan?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) and (b) As per the decision of the National Development Council taken in 1978, development and management of minor ports is the responsibility of the State Governments concerned. The State Governments have formulated plans for the development of the minor ports and funds for this purpose have been provided in the plan of the respective maritime States.

De-linking educational qualification from employment

2873. SHRI MURLIDHAR CHAN DRAKANT BHANDARE: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) Whether Government are devising any policy to dis-associate educational qualifications from employment opportunities; and

(b) if so, what steps Government have so far taken in the matter?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL):

(a) and (b) There is no proposal at present to disassociate educational qualifications from employment opportunities with the Government.

Cultivation on dry river and tank beds

2874. SHRI SURESH KALMADI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are considering any proposal to introduce cultivation during summer on the dry river and tank beds where moist and silt are available;

(b) if so, the details thereof; and

(c) the feasibility of various crops which can be raised in these areas?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHD. KHAN): (a) to (c) At present, there is no such proposal under consideration with the Government of India. However, it is the general practice with the farmers to cultivate suitable vegetable crops during summer in these areas.

Storage scheme for agricultural produce

2875. SHRI MURLIDHAR CHAN DRAKANT BHANDARE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government have evolved any scheme for storage of agricultural produce of small and marginal farmers to avoid distress sale of food grains and other commodities; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARI NATH Mr SHRA): (a) Yes, Sir.

(b) The details of the scheme for establishment of a national grid of rural godowns are as under: